

DIVISION BENCH
COURT - I

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/241(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS SUMAN AGARWAL
UNDER SECTION	SECTION 95(1)

Appearance VC and Physical (Hybrid) Mode

Ms. Smriti Das, Adv.
Ms. Alisha Kar, Adv.

] For Financial Creditor

ORDER

1. Ld. Counsel appearing for the Financial Creditor/State Bank of India seeks further one week's time for filing affidavit in terms of order dated 28th February, 2024.
Time is allowed.
2. Post this matter thereafter on **13.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**